

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI (SZ)
ORIGINAL APPLICATION NO.92 OF 2024**

IN THE MATTER OF:

Sudhagoni Vishnu.

...Applicant(s)

-VS-

The Chief Secretary,
Govt. of Telangana and Ors.

...Respondent(s)

REPORT FILED BY THE R-1 MINES AND GEOLOGY

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Place: Chennai

Date: 15.04.2025



Mrs. H. Yasmeen Ali,
Standing counsel for 1st Respondent.

Detail Note Submitted on the complaint received from Sudagoni Vishnu @ gmail.com regarding mining of the mound (Pandavulagutta) near Ullampally village, Chigurumamidi Mandal, Karimnagar District on implementation of the recommendations of the Joint Inspection dated: .

It is submitted that, in connection to the complaint lodged by Sudagoni Vishnu @ gmail.com regarding mining of the mound (Pandavulagutta) near Ullampally Village, Chigurumamidi Mandal, Karimnagar District. As per the instructions a joint inspection was conducted by the team consisting of Revenue Divisional Officer, Karimnagar, Senior Environmental Engineer, Zonal Office, Hyderabad, representative of TS Pollution Control Board, and District Forest Officer, Karimnagar on **30.03.2024**.

Sl. No	Name of the lease & location	Tahsildar Chigurumamidi Mandal NOC Details	EC	CFE	CFO	DM&G,Hyd Procgs.No.	This office Procgs.No	Present status
1	Sri Shakthi Ganapathi Rocks, over an extent 2.00 Hect in Sy.No.422 of Bommanapalli (v); Chigurumamidi(M) transferred in favour of M/s. Bherunath Stonex Export (Lease Period from 03.12.2022 to 02.12.2042)	Lr.No.B/1 130/2018 , Dt:11-06-2018	SEIAA/TS/OL /KRM-82/2019-397, Dt:01-02-2020	Order No.1097- RGM/T SPCB/Z O-HYD/C FE/2020-1113, Dt:19-03-2020	Order No.1097 - RGM/T SPCB/Z O-H/ CFO/2020-1114, Dt:19-03-2020	210119/R1-3/2019, Dt.03-06-2022 and I/KRM/7051, Dt.24-08-2023	7712/Q1 /2016, Dt:03-12-2022 and 7712/Q1 /2016, Dt:13-10-2023	Working
2	M/s.Sushmitha Granites, over an extent 2.50 Hect in Sy.No.422 of Bommanapalli (v), Chigurumamidi (M) transferred in favour of M/s. Shree Veer Teja Granites (Lease Period from 10.10.2023 to 09.10.2043)	Lr.No.B/7 90/2010, Dt:31-03-2016	SEIAA/TS/OL /KRM-157/2020-, Dt:22-03-2021	Order No.1203- RGM/T SPCB/Z O-HYD/C FE/2022-1329, Dt:10-01-2022	Order No.1203 - RGM/T SPCB/Z OH/CF O/2022-1335, Dt:12-01-2022	QL/KRM/L OI500701, Dt.03-09-2022 and I/KRM/7050, Dt.23-08-2023	11796/Q1/2010, Dt:09-06-2023 and 11796/Q1/2010, Dt:10-10-2023	Working
3	M/s.Sri Mathrusri Granites, over an extent 3.600 Hect in Sy.No.422 of Bommanapalli (v), Chigurumamidi (M) Karimnagar District (Lease Period from 02.06.2023 to 01.06.2043)	Lr.No.B/7 87/2010, Dt:31-03-2016	SEIAA/TS/OL /KRM-174/2021, Dt:08-06-2021	submit	submit	QL/KRM/L OI500700, Dt.03-09-2022	11786/Q1/2010, Dt:09-06-2023	Quarry operations are not yet commenced.

The joint inspection team recommended following conditions that has to be implemented by the granite quarry lease holders. It is submitted that soon after the receipt of the joint inspection team recommendations this office has communicated the recommendations to the above said granite quarry leases holders through a letter. The recommendations and compliance is as follows.

S.No:	Measures proposed	Compliance	Remarks
1.	Thick green belt with wide root spreading & tall growing trees may be developed along the mining area to prevent soil erosion	So far only two granite quarry leases are started their operations and planted 300 sapling.	This office will ensure periodical inspection and year wise plantation.
2	The mining shall be restricted to permitted lease area by fixing boundaries.	The workings are well within the granted area only.	Boundaries were verified with DGPS survey and the lease holders erected boundary pillars around the quarry leases. Periodical verification will be done.
3	The granite waste shall be stored in the earmarked area and back filling and reclaimed.	Instructed the quarry lease holders for strict implementation of the quarry plan.	Periodical verification will be done. If found any violation necessary cancellation proposals will be submitted.
4	The granite mining units shall adopt wet drilling operations to control dust emissions.	The quarry lease holders are adopted wet drilling by placing wet gunny bags at the mouth of the drilling holes to arrest the dust emissions.	Periodical verification will be done.

This is submitted for kind perusal and necessary action.

22/10/2024
Asst. Director of Mines & Geology,
Karimnagar.

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GOVERNMENT OF TELANGANA
REVENUE DEPARTMENT

No.B/ 798/2010

Office of the
Tahsildar, Chigurumamidi
Date: 31-03-2016.



To
Asst. Director of Mines & Geology,
Karimnagar

Sir,

Sub: Mines and Quarries – Applications for grant of quarry lease for color granite over an extant of 4.00 Hectors in SY.No. 422 of Bommanapalli Village Chigurumamidi Mandal, Karimnagar District – Filed by M/s Mathru sri Granites – Issue of No Objection Certificate of the applied area – Requested – Reg.

Ref: Letter No. 11786/Q1/2010, Dated: 05-11-2015 of the ADM&G, Karimnagar.

I invite your attention to the reference cited and state that the reference cited, it was requested to furnish No Objection Certificate along with specific recommendations and objections if any to grant the quarry lease in the subject area of 4.00 Hectors of Govt. Land in Sy No.422 of Bommanapalli Village Chigurumamidi Mandal, Karimnagar District in favour of S. Lingamurthy S/o Late Veeraiah, H.No.2-8-534 Srinagar Colony Road, Hanmakonda.

In this matter I personally visited the proposed colour granite quarry along with Mandal Surveyor. The Village Bommanapalli situated about 2.25 kms from the proposed quarry. (photographs enclosed). The proposed color granite quarry is Govt. Land and fully covered with hillock and not fit for cultivation. There are no structures, high tension electrical poles etc., in the proposed site an extant of 4.00 Hectors.

As per G.O.Ms. No. 4, Revenue (Assn.I) Department, dt. 19.01.2015 the particulars are furnished as under.

1	Proposed Extant of Land	4.00 Hects
2	Classification of Land	Govt Land
3	Proximity to Forest, Tanks, lake or Irrigation Source	No
4	Proximity to habitation	No
5	Whether mining will affect habitation	No
6	Whether mining will affect agriculture in neighboring land	No

Surveyor
P. V. Venkatesh
R. V. Venkatesh
4/4/16

In view of the above, there is No Objection to grant quarry lease to M/s Mathru sri Granites for colour granite in Sy.No.422 of Bommanapalli Village Chigurumamidi Mandal, Karimnagar District over an extant of 4.00 Hectors. The location sketch duly attested is sent herewith for further necessary action.

Encls : As above

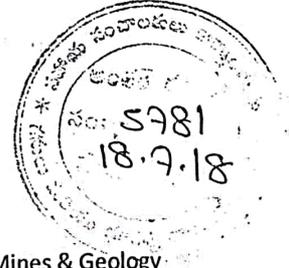
Yours faithfully

Tahsildar

Chigurumamidi, Mandal.

31/3/16

Copy Submitted to the District Collector, Karimnagar for favour of kind information.
Copy to the Revenue Divisional Officer, Karimnagar for favour of kind information.



GOVERNMENT OF TELANGANA
REVENUE DEPARTMENT

From:
G. Sudhakar
Tahsildar, Chigurumamidi

To
The Assistant Director of Mines & Geology
Karimnagar.

Lr, No. B/1130/2018, Dt: 11.06.2018

Sir,

Sub: Mines and Quarries – Chigurumamidi (M)- Bommanapalli (V) – Issue of NOC to an extent of (2.00) Hectors out of Sy No. 422 Govt. lands situated at Bommanapalli (v) for grant of quarry lease for colour granite to M/s Sree Sakthi Ganapathi Rocks NOC called for – Submitted-Reg.

Ref: Your Letter No.7712/01/2016 DT: 19-08-2016

I invite your attention to the reference cited and state that in the reference cited, it was requested to furnish No Objection Certificate along with specific recommendations and objections if any to grant the quarry lease in the subject area of (2.00) Hects of Govt. Land in Sy No .422 Govt. land of Bommanapalli Village Chigurumamidi Mandal, Karimnagar District in favour of M/ M/s Sree Sakthi Ganapathi Rocks.

In this matter I personally visited the proposed colour granite quarry along with Mandal Surveyor .The Village Bommanapalli Situated about 2 kms from the proposed quarry .The proposed colour granite quarry is Govt Land and fully covered with hillock and not fit for cultivation .There are no temples ,structures ,high tension electrical poles etc., in the proposed site an extent of (2.00) Hects.

As per G.O Ms .No.4 Revenue (Assn.I) Department, dt.19.01.2015 the particulars are furnished as under:

1	Proposed Extent of Land	(2.00).Hect
2	Classification of Land	Govt. land
3	Proximity to Forest, tank, lake or Irrigation Source	No
4	Proximity to habitation	2 Km
5	Whether mining will affect habitation	No
6	Whether mining will affect agriculture in neighboring lands.	NO

In view of the above, there is No Objection to grant quarry lease to M/s. M/s Sree Sakthi Ganapathi Rocks for colour granite in Sy.No 422 of Bommanapalli Village, Chigurumamidi Mandal, and Karimnagar District over an extent of 2 .00 .Hects. The location sketch duly attested is sent herewith for further necessary action.

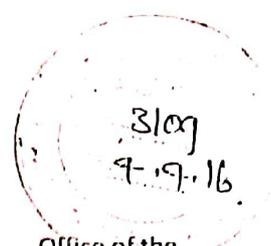
Yours faithfully,

Tahsildar

Chigurumamidi Mandal

Copy Submitted to the District Collector, Karimnagar for favour of kind information
Copy Submitted to the Revenue Divisional Officer, Karimnagar for favour of Kind information.

GOVERNMENT OF TELANGANA
REVENUE DEPARTMENT



Office of the
Tahsildar, Chigurumamidi
Date: 31-03-2016.

No.B/ 790/2010

To
Asst. Director of Mines & Geology,
Karimnagar

Sir,

Sub: Mines and Quarries – Applications for grant of quarry lease for color granite over an extant of 3.00 Hectas in SY.No. 422 of Bommanapalli Village Chigurumamidi Mandal, Karimnagar District – Filed by M/s Suhmitha Granites – Issue of No Objection Certificate of the applied area – Requested – Reg.

Ref: Letter No. 11796/Q1/2010, Dated: 05-11-2015 of the ADM&G, Karimnagar.

I invite your attention to the reference cited and state that the reference cited, it was requested to furnish No Objection Certificate along with specific recommendations and objections if any to grant the quarry lease in the subject area of 3.00 Hects of Govt. Land in Sy No.422 of Bommanapalli Village Chigurumamidi Mandal, Karimnagar District in favour of Kumari S.Suhmitha D/o Lingamurthy, H.No.2-8-534 Srinagar Colony Road, Hanmakonda.

In this matter I personally visited the proposed colour granite quarry along with Mandal Surveyor The Village Bommanapalli situated about 2.25 kms from the proposed quarry.(photographs enclosed). The proposed color granite quarry is Govt. Land and fully covered with hillock and not fit for cultivation. There are no structures, high tension electrical poles etc., in the proposed site an extant of 3.00 Hects.

As per G.O.Ms. No. 4 ,Revenue (Assn.) Department, dt. 19.01.2015 the particulars are furnished as under.

1	Proposed Extant of Land	3.00 Hects
2	Classification of Land	Govt Land
3	Proximity to Forest, Tanks, lake or Irrigation Source	No
4	Proximity to habitation	No
5	Whether mining will affect habitation	No
6	Whether mining will affect agriculture in neighboring land	No

In view of the above, there is No Objection to grant quarry lease to M/s for colour granite in Sy. No. 422 of Bommanapalli Village Chigurumamidi Mandal, Karimnagar District over an extant of 3.00 Hectors. The location sketch duly attested is sent herewith for further necessary action.

Encls : As above

Yours faithfully

Tahsildar,
Chigurumamidi, Mandal.

22/10/16
Asst. Director of Mines & Geology,
KARIMNAGAR.

Copy Submitted to the District Collector, Karimnagar for favour of kind information.
Copy to the Revenue Divisional Officer, Karimnagar for favour of kind information.

GOVERNMENT OF TELANGANA
REVENUE DEPARTMENT

No B/ 798/2010

Office of the
Tahsildar, Chigurumamidi
Date: 5/ - 03 - 2016.

To
Asst. Director of Mines & Geology,
Karimnagar

Sir,

Sub: Mines and Quarries – Applications for grant of quarry lease for color granite over an extant of 4.00 Hectors in SY.No. 422 of Bommanapalli Village Chigurumamidi Mandal, Karimnagar District – Filed by M/s Mathru sri Granites – Issue of No Objection Certificate of the applied area – Requested – Reg.

Ref Letter No. 11786/Q1/2010, Dated: 05-11-2015 of the ADM&G, Karimnagar.

I invite your attention to the reference cited and state that the reference cited, it was requested to furnish No Objection Certificate along with specific recommendations and objections if any to grant the quarry lease in the subject area of 4.00 Hectors of Govt Land in Sy No.422 of Bommanapalli Village Chigurumamidi Mandal, Karimnagar District in favour of S. Lingamurthy S/o Late Veeraiah, H.No.2-8-534 Srinagar Colony Road, Hanmakonda.

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As per G.O.Ms. No. 4, Revenue (Assn.) Department, dt. 19.01.2015 the particulars are furnished as under.

1	Proposed Extant of Land	4.00 Hects
2	Classification of Land	Govt Land
3	Proximity to Forest, Tanks, lake or Irrigation Source	No
4	Proximity to habitation	No
5	Whether mining will affect habitation	No
6	Whether mining will affect agriculture in neighboring land	No

In view of the above, there is No Objection to grant quarry lease to M/s Mathru sri Granites for colour granite in Sy.No.422 of Bommanapalli Village Chigurumamidi Mandal, Karimnagar District over an extant of 4.00 Hectors. The location sketch duly attested is sent herewith for further necessary action.

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Yours faithfully

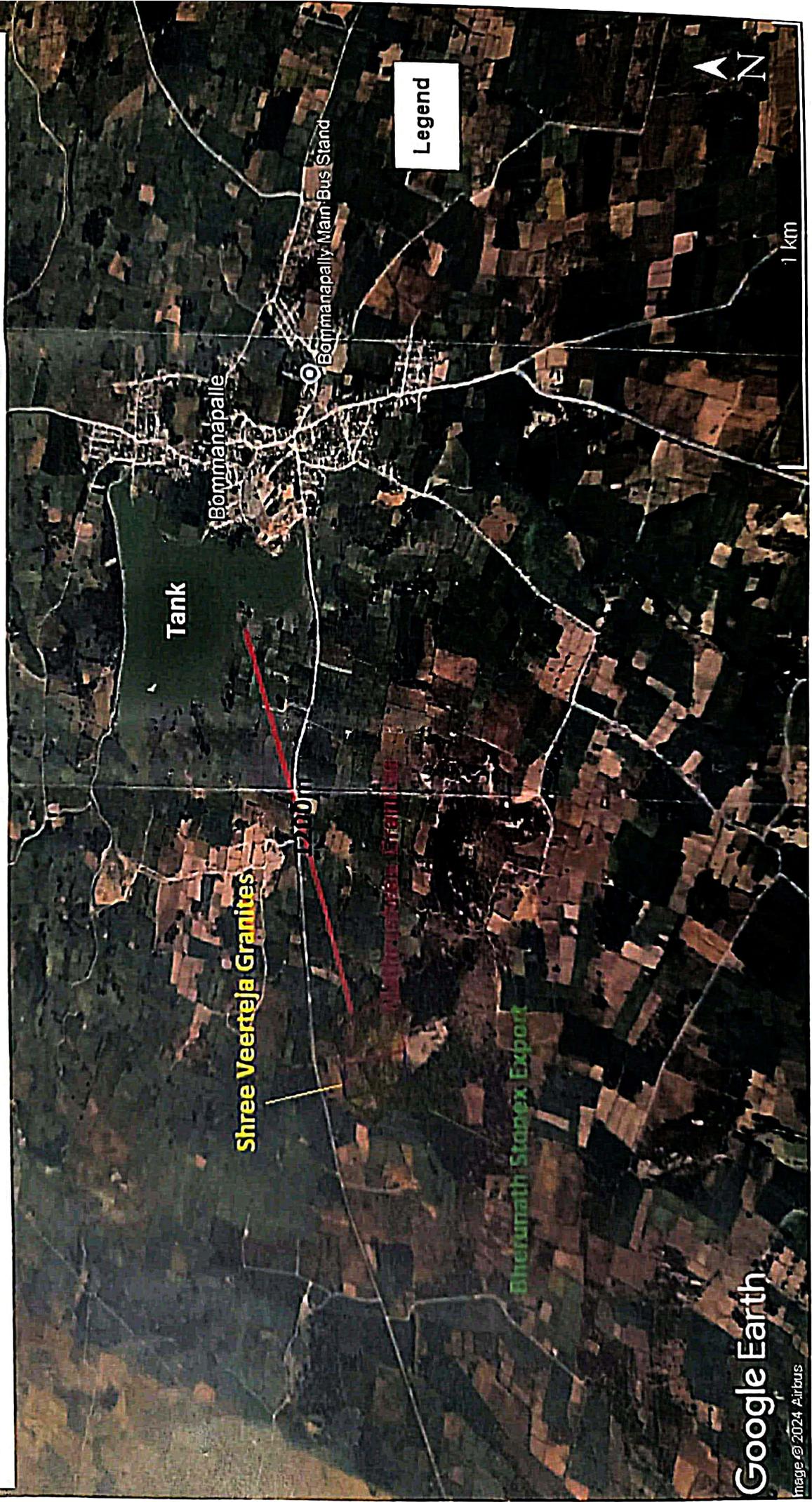
Tahsildar
Chigurumamidi, Mandal.

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Asst. Director of Mines & Geology,
KARIMNAGAR.

Image showing Quarry leases of Bommanapally (V), Chigurumamidi (M), Karimnagar District

Write a description for your map.




 Asst. Director of Mines & Geology,
 KARIMNAGAR.

Image showing Quarry leases of Bommanapally (V), Chigurumamidi (M), Karimnagar District

Write a description for your map.

